

HIGH COURT OF HIMACHAL PRADESH, SHIMLA - 171 001

No. HHC/Judl.Misc./2001- 31663 Dated: Shimla, the 23rd September, 2016

NOTIFICATION

In exercise of powers vested in Hon'ble the Chief Justice under Section 11 of the Arbitration and Conciliation Act, 1996, His Lordship, in supersession of all the previous notifications, has been pleased to designate the following Hon'ble Judges to exercise all the powers vested under Section 11 of the Act (supra). All the matters falling under Section 11 of the Act (supra) shall be listed before the said Hon'ble Judges, as assigned:

1. Hon'ble Mr. Justice Sanjay Karol, Judge.
2. Hon'ble Mr. Justice Dharam Chand Chaudhary, Judge.
3. Hon'ble Mr. Justice Tarlok Singh Chauhan, Judge.

BY ORDER

REGISTAR (JUDICIAL)

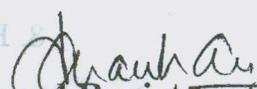
31664-76
Endst. No. HHC/Judl.Misc./2001- Dated Shimla the 23rd September, 2016

Copy forwarded to:

1. The Deputy Registrar-cum-Special Private Secretary to Hon'ble the Chief Justice, High Court of Himachal Pradesh, Shimla.
2. The Secretaries to the Hon'ble Judges, High Court of Himachal Pradesh, Shimla;
3. Private Secretary to the learned Advocate General, Himachal Pradesh, Shimla;
4. The Assistant Solicitor General of India, H.P. High Court Shimla;
5. The Secretary to the Learned Registrar General;

6. The President, High Court Bar Association, H.P. High Court, Shimla;
7. Private Secretary/ P.A. to the Registrar (Vigilance), Registrar (Rules), Registrar (Judicial & JB), Registrar (Administration) and Central Project Co-ordinator (CPC);
8. Registrar (GAD & Recruitment Cell), Registrar (Establishment) and all the Additional Registrars;
9. All the Deputy Registrars/ Assistant Registrars/ Court Masters/ Private Secretaries;
10. All the Section Officers/ Superintendents Grade-II/ Dealing Assistants of the Judicial Branch;
11. The Cause List Assistant (with five spare copies);
12. Section Officer (Computer) for necessary action;
13. Notice Boards of the High Court.

(Sl. Nos. 1 to 13 above, High Court of H.P., Shimla-171 001)


Additional Registrar (Judicial)

BY ORDER

REGISTRAR (JUDICIAL)

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4. The Assistant Solicitor General of India, H.P. High Court Shimla;
5. The Secretary to the Learned Registrar General;